

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

21. IA 1439/2020 IA 1223/2020 IA 1065/2021 IA 912/2024
IN C.P. (IB)/559(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.06.2024**

NAME OF THE PARTIES: - IA 912/2024 Sharadchandra Panditrao Borkar
Vs. Trend Electronics Ltd
IN THE MATTER OF
State Bank of India.
V/s
Trend Electronics Ltd.

Section: Sec 60(5) U/s 7 of Insolvency and Bankruptcy Code,2016.

ORDER

IA No. 1439/2020, IA No. 1223/2020, IA No. 912/2024:- Adv. Amit Waikos a/w
Adv Manoj Shinde appeared for the Applicant. At his request, list the matter on
08.08.2024 for hearing.

IA No. 1065/2021:- Adv. Amit Waikos a/w Adv Manoj Shinde appeared for the
Applicant. Counsel for the Applicant states at bar that, he has instructions not to
proceed with the present application any further and to withdraw the same. In
view of the statement made by the Counsel for the Applicant, **IA No. 1065/2021**
is **disposed of as having been withdrawn.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

SUSHIL

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)